

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 940**  
TO BE ANSWERED ON 21.12.2017

**STATUS OF MGNREGS IN ASSAM**

**940. KUMARI SUSHMITA DEV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether all job card holders registered in Assam were engaged for 100 days per annum under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the financial year 2015-16 and 2016-17;
- (b) if so, the details thereof and if not, the reasons therefor, District-wise;
- (c) whether there have been any delays in payment of wages under MGNREGS during the first two quarters of the financial year 2017-18 and if so, the details thereof and the reasons therefor;
- (d) whether any convergence of other schemes with MGNREGS has been undertaken; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates.

However, 30 average days of employment was provided per household in Assam during the financial year 2016-17 under the MGNREGA and 32 average days of employment in FY 2015-16. Total 45.29 lakh job cards issued and 24.27 lakh (as on 18.12.2017) are active job cards under the MGNREGA in Assam. District-wise average days per household under MGNREGS during the Financial Year 2015-16 and 2016-17 are indicated at **Annexure**.

(c): Timely payment of wages is one of the priority areas under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). During the current Financial Year 2017-18 (as on 18.12.2017), 85.14% payment is generated within 15 days. The delay in payment of

wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, measurement, data entry, generation of wage list, Fund Transfer Order (FTO), etc.

(d) & (e): There is provision for convergence of Mahatma Gandhi NREGA works with related works under other programmes like Pradhan Mantri Awas Yojana, Integrated Water Management Programme, National Rural Livelihood Mission, Pradhan Mantri Gram Sadak Yojana of Ministry of Rural Development, Pradhan Mantri Krishi Sinchayee Yojana, etc. The Government has launched Project LIFE-MGNREGA, a convergence initiative with Aajeevika Skills Mission (NRLM) and Deen Dayal Upadhaya Grameen Kaushalya Yojna to skill the youth from families that are solely dependent on MGNREGA works.

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**Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 940  
dated 21.12.2017.**

**District-wise average days per households in Assam under the MGNREGA**

No.	District	Average Days per households	
		2015-16	2016-17
1	BAKSA	26	28
2	BARPETA	50	39
3	BONGAIGAON	32	27
4	CACHAR	38	37
5	CHIRANG	45	39
6	DARRANG	41	38
7	DHEMAJI	40	34
8	DHUBRI	34	40
9	DIBRUGARH	19	21
10	DIMA HASAO	26	28
11	GOALPARA	25	29
12	GOLAGHAT	28	23
13	HAILAKANDI	24	25
14	JORHAT	25	22
15	KAMRUP	33	29
16	KAMRUP (METRO)	13	14
17	KARBI ANGLONG	15	13
18	KARIMGANJ	27	29
19	KOKRAJHAR	48	43
20	LAKHIMPUR	35	35
21	MORIGAON	34	24
22	NAGAON	44	34
23	NALBARI	25	24
24	SIVASAGAR	22	20
25	SONITPUR	18	20
26	TINSUKIA	23	25
27	UDALGURI	34	40
	<b>Total</b>	<b>32</b>	<b>30</b>

Source: [www.nrega.nic.in](http://www.nrega.nic.in)

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